

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 4324/2014

New Delhi, this the 23<sup>rd</sup> day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Durga Prasad, aged 58 years,  
S/o late Sh. Thakur Dass,  
Working as Helper Khallasi, Group 'D'  
Under SSE/S&T, Agra, Agra Division  
N.C. Rly.,  
R/o H.No.132, Mohall & Post Pratapura,  
Agra Cantt. U.P.
2. Pati Ram, aged about 60 years  
S/o Sh. Dhadhu Ram  
Working as Helper Khallasi, Group 'D'  
Under SSE/S&T, Agra, Agra Division,  
N.C. Rly.,  
R/o Nagla Khema, PO Jagner Road,  
Dhanoli, Agra U.P.
3. Raj Kumar, aged 55 years,  
S/o late Sh. Prem Singh,  
Working as Helper Khallasi, Group 'D'  
Under SSE/S&T, Agra, Agra Division,  
N.C. Rly.,  
R/o 179-A, Sultanpura, Agra Cantt.
4. Sansari Lal, aged 56 years,  
S/o late Sh. Ajab Singh,  
Working as Helper Khallasi, Group 'D'  
Under SSE/S&T, Agra, Agra Division  
N.C. Rly.,  
R/o Village Sohalla,  
PO Pratap Pura,  
Distt. Agra Cantt.,U.P.

... Applicants

(By Advocate: None)

Versus

1. Union of India through  
The Chairman, Railway Board,

Ex-officio Principal Secretary to  
Govt. of India, Ministry of Railways,  
Rail Bhawan, New Delhi-01.

2. The General Manager,  
North Central Railway,  
Subedar Ganj, Allahabad U.P.
3. The Divisional Railway Manager,  
North Central Railway, Agra, U.P. .. Respondents

(By Advocate : Shri R.N. Singh with Shri Amit Sinha)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

None for the applicants.

2. The learned counsel for the respondents submits that the subject matter of the O.A. pertains to the LARSGES Scheme and this Tribunal has already disposed of number of cases on the same issue and produced a copy of the orders in O.A. No.4138/2016 (Mahendra Singh vs. Union of India & Ors.) and batch, dated 23.12.2016 and, accordingly, prays that the instant O.A. may also be disposed of in terms of the said order.

3. In the circumstances, the O.A. is disposed of in terms of the order in O.A. No.4138/2016 and batch (Mahendra Singh vs. Union of India & Ors.), dated 23.12.2016. No costs.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**